

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General (camp) at Jammu)

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**Subject: Nomination for Two Days Sensitization Programme on "POCSO Act with Special Reference to SAMVAD's Training Manual and Combating Gender Stereotypes; A Handbook released by the Hon'ble Supreme Court of India" on 31<sup>st</sup> of August and 1<sup>st</sup> of September, 2024 at J&K Judicial Academy, Mominabad, Srinagar.**

## ORDER

No: 1316/RG/615

Dated: 27.08.2024

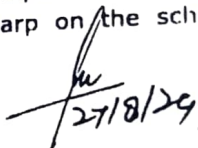
The Judicial Officers as per Annexure "A" are hereby nominated for participating in the subject programme scheduled to be held on 31<sup>st</sup> of August and 1<sup>st</sup> of September, 2024 at J&K Judicial Academy, Mominabad, Srinagar.

Besides, the following Members of Sexual Harassment Probe Committee, High Court of J&K and Ladakh, Srinagar are also nominated for participating in the aforesaid programme on the scheduled dates.

- 1) Ms. Masooda Jan, Sr. Advocate.
- 2) Ms. Naseema Hassan Baqal, Deputy Registrar, High Court of J&K and Ladakh.
- 3) Ms. Salma Maqbool, Assistant Registrar, High Court of J&K and Ladakh.
- 4) Mr. Naveen Mir, Advocate.

The Advocates/Officers so nominated shall report at J&K Judicial Academy, Mominabad, Srinagar, by 09:30 AM sharp on the scheduled dates.

By Order.

  
(Shahzad Azeem)  
Registrar General  
Dated: 27.08.2024

No: 37185-207/RG/615  
Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... For kind information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Srinagar.  
.....for information and with the request to inform all the nominated officer, accordingly
5. Registrar Judicial High Court of J&K and Ladakh, Srinagar.
6. Pr. District and Sessions Judge \_\_\_\_\_.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.
9. Order File.

  
Registrar General

**Two Day Sensitization Programme on POCSO Act with Special Reference to SAMVAD's Training Manual and Combating Gender Stereotype at J&K Judicial Academy, Mominabad, Srinagar**

on 31.08.2024 & 01.09.2024

**I. Officers of Kashmir Province**

<b>S.No</b>	<b>Name of the Officer</b>	<b>Designation</b>
1.	Jaffar Hussain Beig	PDJ, Anantnag
2.	Shazia Tabasum	PDJ, Kupwara
3.	Naseer Ahmad Dar	PDJ, Pulwama
4.	Khalil Ahmad Choudhary	PDJ, Budgam
5.	Ritesh Kumar Dubey	PDJ, Ganderbal
6.	Rafia Hassan	CJM, Shopian
7.	Amit Sharma	Principal District & Sessions Judge, Bandipora
8.	Arti Mohan	Presiding Officer Fast Track Court (POCSO Cases), Srinagar
9.	Pawan Kumar Sharma	Addl. District & Sessions Judge Baramulla (with additional charge of PDJ, Baramulla)
10.	Parvaiz Iqbal	Additional District & Sessions Judge, Kulgam (with additional charge of PDJ, Kulgam)
11.	Manzoor Ahmad Zargar	CJM, Bandipora (P.M)
12.	Mir Wajahat	Sub-Judge, Chadoora
13.	Fozia Paul	Sub Judge, Uri
14.	Mehreen Mushtaq	Municipal Magistrate, Srinagar
15.	Sheikh Gowhar Husain	Special Mobile Magistrate, Budgam (P.M)
16.	Sarfaraz Nawaz	Special Mobile Magistrate, Anantnag
17.	Altaf Hussain Khan	Sub Judge, Patan
18.	Zahoor Ahmad Ganaie	Munsiff, Baramulla (P.M)
19.	Brij Raj Singh	Munsiff, Shopian (P.M)
20.	Majid Farooq Mir	Munsiff, Pulwama (P.M)
21.	Babar Hussain	Munsiff, Shangus (P.M)
22.	Altaf Ahmad Mir	Munsiff, Kupwara (P.M)

23.	Muneer Ahmad Bhat	Addl. Special Mobile Magistrate, Kulgam (P.M)
24.	Mohd Waseem Mirza	Munsiff, Ganderbal(P.M)
25.	Adnan Manzoor Naqashbandi	Sub Registrar, Srinagar (P.M)